

ITEM NO.1713

COURT NO.16

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1339/2021

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAM DAYAL & ORS.

Respondent(s)

(IA No. 20340/2023 - ADDITION / DELETION / MODIFICATION PARTIES)

Date : 21-03-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA
[IN CHAMBERS]

For Appellant(s) Mr. Vishnu Shankar Jain, AOR

For Respondent(s) Mr. Randhir Kumar Ojha, AOR

Mr. Abhishek Yadav, AOR
Mr. Saurabh Yadav, Adv.

Mr. Raghavendra S. Srivatsa, AOR

UPON hearing the counsel the Court made the following
O R D E R

Despite revised call for the matter, none appears.

The matter is adjourned for a week.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(NAND KISHOR)
COURT MASTER (NSH)